

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 126(ND)/2016  
CA NO.

CORAM:

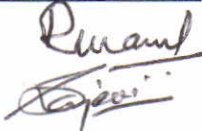

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2016**

NAME OF THE COMPANY: Mr. C.M Narula  
V/s  
M/s. CMD Pardesi Developers Pvt. Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 241/242


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rakesh Khanna	Adv	Resp 1 To 3	
	SANJEEV SARASHAT	Adv.	Resp. 4	

**ORDER**

Learned Counsel for the Petitioner stated that affidavit filed by Respondents 1,2 and 4 has been received and counter affidavit shall be filed during the course of the day. A copy of the counter affidavit has already been furnished to the Counsel for the Respondent.

2. List for further consideration on 21<sup>st</sup> September 2016

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)